



सत्यमेव जयते

भारत सरकार
Government of India

भौगोलिक उपदर्शन पत्रिका

GEOGRAPHICAL INDICATIONS JOURNAL



बौद्धिक सम्पदा
भारत
INTELLECTUAL
PROPERTY **INDIA**

भौगोलिक उपदर्शन पंजीकृति,
बौद्धिक सम्पदा अधिकार भवन,
जी.एस.टी. रोड, गिण्डी,
चेन्नै - ६०० ०३२.

Geographical Indications Registry,
Intellectual Property Rights Building,
G.S.T. Road, Guindy, Chennai - 600 032.



**GOVERNMENT OF INDIA
GEOGRAPHICAL INDICATIONS
JOURNAL NO.67**

MARCH 09, 2015 / PHALGUNA 18, SAKA 1936

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OFFICIAL NOTICES

Sub: Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 67 of the Geographical Indications Journal dated 09th March 2015 / Phalguna 18th, Saka 1936 has been made available to the public from 09th March 2015.

NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
521	Adilabad Dokra	6	Handicraft
522	Udayagiri Wooden Cutlery	20	Handicraft
523	Warangal Durries	27	Handicraft
524	Allagadda Stone Carving	30	Agricultural

PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26th February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:


“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”

Now therefore, with effect from 1st April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website www.ipindia.nic.in free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1st April, 2010.

Registrar of Geographical Indications

**G.I. Authorised User Application No. - 2003 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Alvin Leathers**, Represented by Mr. K.M. Mohamed Salih, No. 6/229, Batlagundu Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Alvin Leathers,
Represented by Mr. K.M. Mohamed Salih
- (B) **Address** : M/s. Alvin Leathers,
Represented by Mr. K.M. Mohamed Salih,
No. 6/229, Batlagundu Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
- 
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2004 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. V.M. Tanners**, Represented by Mr. M. Shahul Hameed, No. 116, VMT Road, Kamaraj Nagar, Airport, Trichy - 620007, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. V.M. Tanners,
Represented by Mr. M. Shahul Hameed
- (B) **Address** : M/s. V.M. Tanners,
Represented by Mr. M. Shahul Hameed,
No. 116, VMT Road, Kamaraj Nagar,
Airport, Trichy - 620007, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
- 
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2005 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. C.K.C.M. Khadersha & Bros**, Represented by Mr. C.K.C.M. Mahaboob Subahani, No. 19, Arasamarathu Street, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No-95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. C.K.C.M. Khadersha & Bros,
Represented by Mr. C.K.C.M. Mahaboob Subahani
- (B) **Address** : M/s. C.K.C.M. Khadersha & Bros,
Represented by Mr. C.K.C.M. Mahaboob Subahani,
No. 19, Arasamarathu Street, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised User Application** : August 26, 2014
- (D) **Registered Geographical Indication** : **East India Leather**



- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2006 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. A.K. Leathers**, Represented by Mr. AI. Karuppaiah, No. 225/2, Madurai Road, Thomaiyar Puram, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. A.K. Leathers,
Represented by Mr. AI. Karuppaiah
- (B) **Address** : M/s. A.K. Leathers,
Represented by Mr. AI. Karuppaiah,
No. 225/2, Madurai Road, Thomaiyar Puram,
Begampur Post, Dindigul - 624002, Tamil Nadu,
India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
-
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2007 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Meenakshi Tannery**, Represented by Mr. K. Rengasamy, Boothamarathupatty Pudur, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Meenakshi Tannery,
Represented by Mr. K. Rengasamy
- (B) **Address** : M/s. Meenakshi Tannery,
Represented by Mr. K. Rengasamy
Boothamarathupatty Pudur, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
-
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2008 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Sadique Leathers “B” Unit**, Represented by Mr. M. Sadique, No. 223/3, Thomaiyarpuram, Madurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sadique Leathers “B” Unit,
Represented by Mr. M. Sadique
- (B) **Address** : M/s. Sadique Leathers “B” Unit,
Represented by Mr. M. Sadique
No. 223/3, Thomaiyarpuram, Madurai Road,
Begampur Post, Dindigul - 624002, Tamil Nadu,
India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**



- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2009 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Sadique Leathers**, Represented by Mr. M. Sadique, No. 223/3, Thomaiyarpuram, Madurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sadique Leathers,
Represented by Mr. M. Sadique
- (B) **Address** : M/s. Sadique Leathers,
Represented by Mr. M. Sadique
No. 223/3, Thomaiyarpuram, Madurai Road,
Begampur Post, Dindigul - 624002, Tamil Nadu,
India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
-
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2010 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Syed Tannery “B” Unit**, Represented by Mr. M. Syed Ibrahim, No. 839/1, Madurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Syed Tannery “B”Unit,
Represented by Mr. M. Syed Ibrahim
- (B) **Address** : M/s. Syed Tannery “B”Unit,
Represented by Mr. M. Syed Ibrahim
No. 839/1, Madurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**



- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2011 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Sahee Leathers**, Represented by Mr. K. Mohamed Abdullah, Ponnimandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Sahee Leathers,
Represented by Mr. K. Mohamed Abdullah

(B) **Address** : M/s. Sahee Leathers,
Represented by Mr. K. Mohamed Abdullah
Ponnimandurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2012 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. A.J.B. Leathers**, Represented by Mr. A.J. Balasubramanian, No. 743/5, Pallapatty Village, Madurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. A.J.B. Leathers,
Represented by Mr. A.J. Balasubramanian

(B) **Address** : M/s. A.J.B. Leathers,
Represented by Mr. A.J. Balasubramanian
No. 743/5, Pallapatty Village,
Madurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2013in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Shan Leathers**, Represented by Mr. I. Jaffer Sadique, Madurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shan Leathers,
Represented by Mr. I. Jaffer Sadique
- (B) **Address** : M/s. Shan Leathers,
Represented by Mr. I. Jaffer Sadique
Madurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
-
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2014 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Meenatchi & Co**, Represented by Mr. P.L. Muthukaruppan, No. 731, Madurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Meenatchi & Co,
Represented by Mr. P.L. Muthukaruppan
- (B) **Address** : M/s. Meenatchi & Co,
Represented by Mr. P.L. Muthukaruppan
No. 731, Madurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
-
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2015 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. S. Mohamed Mohaideen Tannery**, Represented by Mr. G. Mohamed Ibrahim, Madurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. S. Mohamed Mohaideen Tannery
Represented by Mr. G. Mohamed Ibrahim

(B) **Address** : M/s. S. Mohamed Mohaideen Tannery
Represented by Mr. G. Mohamed Ibrahim,
Madurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2016 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Syed Tannery “A” Unit**, Represented by Mr. M. Sultan Ibrahim, No. 839/1, Madurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Syed Tannery “A” Unit,
Represented by Mr. M. Sultan Ibrahim
- (B) **Address** : M/s. Syed Tannery “A” Unit,
Represented by Mr. M. Sultan Ibrahim,
No. 839/1, Madurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**



- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2017 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Sea Lord Leathers**, Represented by Mr. S. Kumaravelu, Thomaiyarpuram, Madurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Sea Lord Leathers,
Represented by Mr. S. Kumaravelu

(B) **Address** : M/s. Sea Lord Leathers,
Represented by Mr. S. Kumaravelu,
Thomaiyarpuram, Madurai Road,
Begampur Post, Dindigul - 624002,
Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2018in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. K. Mohamed Muthu Sons Tannery**, Represented by Mr. K.M. Saleem Raja, Madurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. K. Mohamed Muthu Sons Tannery,
Represented by Mr. K.M. Saleem Raja

(B) **Address** : M/s. K. Mohamed Muthu Sons Tannery,
Represented by Mr. K.M. Saleem Raja,
Madurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2019 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Yusuf & Co**, Represented by Mr. E. Abdul Muthalif, SF No. 644, Batlagundu Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Yusuf & Co,
Represented by Mr. E. Abdul Muthalif
- (B) **Address** : M/s. Yusuf & Co,
Represented by Mr. E. Abdul Muthalif,
SF No. 644, Batlagundu Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**




- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2020 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Mubarak Leather Exports 'B' Unit**, Represented by Mr. I. Nishar Ahamd Khan, Begam Sahiba Nagar, Batlagundu Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Mubarak Leather Exports 'B' Unit,
Represented by Mr. I. Nishar Ahamd Khan
- (B) **Address** : M/s. Mubarak Leather Exports 'B' Unit,
Represented by Mr. I. Nishar Ahamd Khan,
Begam Sahiba Nagar, Batlagundu Road,
Begampur Post, Dindigul - 624002, Tamil Nadu,
India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
- 
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2021in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Mubarak Leather Exports “A” Unit**, Represented by Mr. M. Saleem, No. 654, Begam Sahiba Nagar, Batlagundu Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Mubarak Leather Exports “A” Unit,
Represented by Mr. M. Saleem
- (B) **Address** : M/s. Mubarak Leather Exports “A” Unit,
Represented by Mr. M. Saleem,
No. 654, Begam Sahiba Nagar,
Batlagundu Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
- 
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2022 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. V.M.I Tannery**, Represented by Mr. M. Saddique Ali, No. 614, Begam Shahiba Nagar, Batlagundu Road, Kuttiyapatti Pirivu, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. V.M.I Tannery,
Represented by Mr. M. Saddique Ali
- (B) **Address** : M/s. V.M.I Tannery,
Represented by Mr. M. Saddique Ali,
No. 614, Begam Shahiba Nagar, Batlagundu
Road, Kuttiyapatti Pirivu, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
- 
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2023 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. K.A.H. Leather Exports**, Represented by Mr. H. Sajahan, No. 617/2, Batlagundu Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. K.A.H. Leather Exports,
Represented by Mr. H. Sajahan
- (B) **Address** : M/s. K.A.H. Leather Exports,
Represented by Mr. H. Sajahan,
No. 617/2, Batlagundu Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
- 
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2024 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Mohamed Imran Tanners**, Represented by Mr. Mohamed Shamim, No. 140/1, Begam Sahiba Nagar, Batlagundu Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Mohamed Imran Tanners,
Represented by Mr. Mohamed Shamim
- (B) **Address** : M/s. Mohamed Imran Tanners,
Represented by Mr. Mohamed Shamim,
No. 140/1, Begam Sahiba Nagar,
Batlagundu Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
- 
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2025in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s.K. Kaja Mohideen Tannery**, Represented by Mr. K. Kaja Mohideen, Madurai Bye-Pass Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. K. Kaja Mohideen Tannery,
Represented by Mr. K. Kaja Mohideen
- (B) **Address** : M/s. K. Kaja Mohideen Tannery,
Represented by Mr. K. Kaja Mohideen,
Madurai Bye-Pass Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**



- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2026 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Sri Annai Abirami Tannery**, Represented by Mr. S.P. Natarajan, Batlagundu Bye-Pass Road, Pallapatti Village, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Sri Annai Abirami Tannery,
Represented by Mr. S.P. Natarajan

(B) **Address** : M/s. Sri Annai Abirami Tannery,
Represented by Mr. S.P. Natarajan,
Batlagundu Bye-Pass Road,
Pallapatti Village, Begampur Post,
Dindigul - 624002, Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2027 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. S.M.A. Tanners**, Represented by Mr. M. Meera Maideen, No. 6/230, Bye-Pass Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. S.M.A. Tanners,
Represented by Mr. M. Meera Maideen

(B) **Address** : M/s. S.M.A. Tanners,
Represented by Mr. M. Meera Maideen,
No. 6/230, Bye-Pass Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India
2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18


(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2028 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. National Leathers**, Represented by Mr. A. Sahul Hameed, No. 521/522, Peria Pallapatty, Madurai Bye-Pass Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. National Leathers,
Represented by Mr. A. Sahul Hameed
- (B) **Address** : M/s. National Leathers,
Represented by Mr. A. Sahul Hameed,
No. 521/522, Peria Pallapatty, Madurai Bye-
Pass Road, Begampur Post, Dindigul - 624002,
Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
- 
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2029 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Vaigai Leather Corporation ‘B’ Tannery**, Represented by Mr. S.P. Mani, No. 580, Madurai Bye-Pass Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Vaigai Leather Corporation ‘B’ Tannery,
Represented by Mr. S.P. Mani

(B) **Address** : M/s. Vaigai Leather Corporation ‘B’ Tannery,
Represented by Mr. S.P. Mani,
No. 580, Madurai Bye-Pass Road,
Begampur Post, Dindigul - 624002,
Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2030 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Vaigai Leather Corporation**, Represented by Mr. S.P. Mani, No. 3/335, Ponnimandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Vaigai Leather Corporation,
Represented by Mr. S.P. Mani
- (B) **Address** : M/s. Vaigai Leather Corporation,
Represented by Mr. S.P. Mani,
No. 3/335, Ponnimandurai Road,
Begampur Post, Dindigul - 624002,
Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
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- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2031 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. T.M.S Leathers**, Represented by Mr. T.M. Sajahan, No. 553, 554 Ponnimandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. T.M.S Leathers,
Represented by Mr. T.M. Sajahan

(B) **Address** : M/s. T.M.S Leathers,
Represented by Mr. T.M. Sajahan,
No. 553, 554 Ponnimandurai Road,
Begampur Post, Dindigul - 624002,
Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2032 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Kaku Syed Leathers**, Represented by Mr. S. Mohamed Ali, Ponnimandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kaku Syed Leathers,
Represented by Mr. S. Mohamed Ali
- (B) **Address** : M/s. Kaku Syed Leathers,
Represented by Mr. S. Mohamed Ali,
Ponnimandurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
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- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2033 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Sai Chamois Inc**, Represented by Mr. C. Rajeswara Raja, 114/8, Ponnimandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sai Chamois Inc,
Represented by Mr. C. Rajeswara Raja
- (B) **Address** : M/s. Sai Chamois Inc,
Represented by Mr. C. Rajeswara Raja,
114/8, Ponnimandurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
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- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2034 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. T.P. Kadesrsha Rowther & Sons Tannery**, Represented by Ms. A. Subaidha Begam, No. 117/8, Ponnimandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. T.P. Kadesrsha Rowther & Sons Tannery,
Represented by Ms. A. Subaidha Begam

(B) **Address** : M/s. T.P. Kadesrsha Rowther & Sons Tannery,
Represented by Ms. A. Subaidha Begam,
No. 117/8, Ponnimandurai Road,
Begampur Post, Dindigul - 624002,
Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2035 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. S. Mohamed Ismail & Co**, Represented by Mr. S. Basheer Ahamed, No. 116/8, Ponnimandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. S. Mohamed Ismail & Co,
Represented by Mr. S. Basheer Ahamed

(B) **Address** : M/s. S. Mohamed Ismail & Co,
Represented by Mr. S. Basheer Ahamed,
No. 116/8, Ponnimandurai Road,
Begampur Post, Dindigul - 624002,
Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2036 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Abdul Azeez & Sons**, Represented by Mr. U. Suneer, No. 550, Ponnimandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Abdul Azeez & Sons,
Represented by Mr. U. Suneer

(B) **Address** : M/s. Abdul Azeez & Sons,
Represented by Mr. U. Suneer,
No. 550, Ponnimandurai Road,
Begampur Post, Dindigul - 624002,
Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2037 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. A.B.S. Tanning Company**, Represented by Mr. G. Sathasivam, No. 161/4, Ponnimandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. A.B.S. Tanning Company,
Represented by Mr. G. Sathasivam

(B) **Address** : M/s. A.B.S. Tanning Company,
Represented by Mr. G. Sathasivam
No. 161/4, Ponnimandurai Road,
Begampur Post, Dindigul - 624002,
Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2038 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Faridha Leather Company**, Represented by Mr. A. Mujeeb Khan, No. 792/56 & 57, Ponnimandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Faridha Leather Company,
Represented by Mr. A. Mujeeb Khan
- (B) **Address** : M/s. Faridha Leather Company,
Represented by Mr. A. Mujeeb Khan,
No.792/56 & 57, Ponnimandurai Road,
Begampur Post, Dindigul - 624002, Tamil Nadu,
India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**



- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2039 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Thaya Tanning Company**, Represented by Mr. S. Prem Harikumar, No. 782, Ponnimandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Thaya Tanning Company,
Represented by Mr. S. Prem Harikumar
- (B) **Address** : M/s. Thaya Tanning Company,
Represented by Mr. S. Prem Harikumar,
No. 782, Ponnimandurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
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- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2040 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Khaja Mohideen Leather Company**, Represented by Mr. P. M. Peer Mohamed, No. 89/5, Ponnimandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Khaja Mohideen Leather Company,
Represented by Mr. P. M. Peer Mohamed
- (B) **Address** : M/s. Khaja Mohideen Leather Company,
Represented by Mr. P. M. Peer Mohamed,
No. 89/5, Ponnimandurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**



- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2041 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Haji Jamal Mohamed Tannery**, Represented by Mr. Haji Jamal Mohamed, No. 779/10, Ponmandurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Haji Jamal Mohamed Tannery,
Represented by Mr. Haji Jamal Mohamed

(B) **Address** : M/s. Haji Jamal Mohamed Tannery,
Represented by Mr. Haji Jamal Mohamed,
No. 779/10, Ponmandurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. - 2042 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. S.R. Tanners**, Represented by Mr. K.S. Shabeer Ahamed, No. 3/640, Batlagundu Bye-Pass Road, Pallapatti Village, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. S.R. Tanners,
Represented by Mr. K.S. Shabeer Ahamed

(B) **Address** : M/s. S.R. Tanners,
Represented by Mr. K.S. Shabeer Ahamed,
No. 3/640, Batlagundu Bye-Pass Road,
Pallapatti Village, Begampur Post,
Dindigul - 624002, Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2043 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. C.K.C.M. Tannery**, Represented by Mr. C.K.C.M. Seeni Masthan, No. 765/1,2,3,7,9&10, Pallapatti Village, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. C.K.C.M. Tannery,
Represented by Mr. C.K.C.M. Seeni Masthan

(B) **Address** : M/s. C.K.C.M. Tannery,
Represented by Mr. C.K.C.M. Seeni Masthan,
No. 765/1, 2, 3, 7, 9 &10, Pallapatti Village,
Begampur Post, Dindigul - 624002, Tamil Nadu,
India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18


(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2044 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. S. S. International (Exports) Tanning**, Represented by Mr. R. Kannan, No. 825, Madurai Bye-pass Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India, dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. S. S. International (Exports) Tanning,
Represented by Mr. R. Kannan
- (B) **Address** : M/s. S. S. International (Exports) Tanning,
Represented by Mr. R. Kannan,
No. 825, Madurai Bye-pass Road, Begampur
Post, Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
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- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2045 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. K.A.R. Leathers Private Limited**, Represented by Mr. A. Mohideen, Kuttiyapatti Pirivu, Batlagundu Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. K.A.R. Leathers Private Limited,
Represented by Mr. A. Mohideen
- (B) **Address** : M/s. K.A.R. Leathers Private Limited,
Represented by Mr. A. Mohideen,
Kuttiyapatti Pirivu, Batlagundu Road,
Begampur Post, Dindigul - 624002,
Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**



- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2046 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. K.M. Asrafnisha Dry Shop**, Represented by Mr. M. Habeeb Rahuman, No. 819/1, Batlagundu Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. K.M. Asrafnisha Dry Shop,
Represented by Mr. M. Habeeb Rahuman

(B) **Address** : M/s. K.M. Asrafnisha Dry Shop,
Represented by Mr. M. Habeeb Rahuman,
No. 819/1, Batlagundu Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India
2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2047 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Zarina Leather Exports**, Represented by Mr. N. Abdul Rahim, No. 646/1, Batlagundu Road, Kuttiyapatti, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Zarina Leather Exports,
Represented by Mr. N. Abdul Rahim
- (B) **Address** : M/s. Zarina Leather Exports,
Represented by Mr. N. Abdul Rahim,
No. 646/1, Batlagundu Road, Kuttiyapatti,
Begampur Post, Dindigul - 624002,
Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**



- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2048 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. K.M.A. "B" Tannery**, Represented by Mr. K.M. Mohamed Ismail Sait, No. 184, Madurai Road, Thomayarpuram Medu, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. K.M.A. "B" Tannery,
Represented by Mr. K.M. Mohamed Ismail Sait

(B) **Address** : M/s. K.M.A. "B" Tannery,
Represented by Mr. K.M. Mohamed Ismail Sait,
No. 184, Madurai Road, Thomayarpuram Medu,
Begampur Post, Dindigul - 624002,
Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India
2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18


(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2049 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. K.M. Abdul Kader Firm - K.M.A.”A’ Tannery**, Represented by Mr. K.M. Mohamed Abdul Gani, Madurai Road, Begampur Post, Dindigul - 624002, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. K.M. Abdul Kader Firm - K.M.A.”A’ Tannery,
Represented by Mr. K.M. Mohamed Abdul Gani
- (B) **Address** : M/s. K.M. Abdul Kader Firm - K.M.A.”A’ Tannery,
Represented by Mr. K.M. Mohamed Abdul Gani
Madurai Road, Begampur Post,
Dindigul - 624002, Tamil Nadu, India
- (C) **Date of Authorised User Application** : August 26, 2014
- (D) **Registered Geographical Indication** : **East India Leather**
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- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2050 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. PEE YEM TANNERIES**, Represented by Mr. P. Mohamed Adam, No. 90/2 Gundur, Sembattu, Trichy - 620007, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. PEE YEM TANNERIES,
Represented by Mr. P. Mohamed Adam
- (B) **Address** : M/s. PEE YEM TANNERIES,
Represented by Mr. P. Mohamed Adam,
No. 90/2 Gundur, Sembattu, Trichy - 620007,
Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
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- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2051 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Rasheeda Prime Tanners**, Represented by Mr. V.S.M. Varis Mohideen, New No. 90, Old No. 206/A Pudukottai Road, Sembattu, Trichy - 620007, Tamil Nadu, India, dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Rasheeda Prime Tanners,
Represented by Mr. V.S.M. Varis Mohideen

(B) **Address** : M/s. Rasheeda Prime Tanners,
Represented by Mr. V.S.M. Varis Mohideen,
New No. 90, Old No. 206/A Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2052 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Bestan Leather Company (M.K Tannery)**, Represented by Mr. A. Sajith Ibrahim, New No. 203, Pudukottai Road, Sembattu, Trichy - 620007, Tamil Nadu, India, dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Bestan Leather Company (M.K Tannery),
Represented by Mr. A. Sajith Ibrahim

(B) **Address** : M/s. Bestan Leather Company (M.K Tannery),
Represented by Mr. A. Sajith Ibrahim,
New No. 203, Pudukottai Road, Sembattu,
Trichy - 620007, Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2053 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Vignesh Leather Company**, Represented by Mr. S. Muthu Selvan, No. 35/5, 35/6, Pudukottai Main Road, Gundur, Trichy - 620007, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Vignesh Leather Company,
Represented by Mr. S. Muthu Selvan
- (B) **Address** : M/s. Vignesh Leather Company,
Represented by Mr. S. Muthu Selvan,
No. 35/5, 35/6, Pudukottai Main Road, Gundur,
Trichy - 620007, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**



- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2054 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Trichy Prime Tannery**, Represented by Mr. R. Mohan Kumar, New No. 248, Pudukottai Main Road, Sembattu, Trichy - 620007, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Trichy Prime Tannery,
Represented by Mr. R. Mohan Kumar
- (B) **Address** : M/s. Trichy Prime Tannery,
Represented by Mr. R. Mohan Kumar,
New No. 248, Pudukottai Main Road, Sembattu,
Trichy - 620007, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
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- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2055 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. Sri. Shanmuga Prime Tannery**, Represented by Mr. K. Rajendran, No. 5/206, Pudukottai Road, Gundur, Trichy - 620007, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sri. Shanmuga Prime Tannery,
Represented by Mr. K. Rajendran
- (B) **Address** : M/s. Sri. Shanmuga Prime Tannery,
Represented by Mr. K. Rajendran,
No. 5/206, Pudukottai Road, Gundur,
Trichy - 620007, Tamil Nadu, India
- (C) **Date of Authorised
User Application** : August 26, 2014
- (D) **Registered Geographical
Indication** : **East India Leather**
-
- (E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society
- (F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India
- (G) **Class** : 18
- (H) **Goods** : Class - Leather
- (I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2056 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. K.M.M. Meera Moideen Tannery**, Represented by Mr. K.M. M. Abdul Jabbar, Old No. 251, New No. 24, Pudukottai Main Road, Sembattu, Trichy - 620007, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. K.M.M. Meera Moideen Tannery,
Represented by Mr. K. M. M. Abdul Jabbar

(B) **Address** : M/s. K.M.M. Meera Moideen Tannery,
Represented by Mr. K.M.M. Abdul Jabbar,
Old No. 251, New No. 24, Pudukottai Main
Road, Sembattu, Trichy - 620007, Tamil Nadu,
India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No.- 2057 in respect of East India Leather
Registered GI Application No.- 95**

Application is made by, **M/s. N. Mohamed Mian Rowther Co. P Ltd**, Represented by Mr. K.K. Haafil, No. 206, Pudukottai Main Road, Sembattu, Trichy - 620007, Tamil Nadu, India dated August 26, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **East India Leather** under Application No- 95 in respect of Leather falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. N. Mohamed Mian Rowther Co. P Ltd,
Represented by Mr. K.K. Haafil

(B) **Address** : M/s. N. Mohamed Mian Rowther Co. P Ltd,
Represented by Mr. K.K. Haafil,
No. 206, Pudukottai Main Road, Sembattu,
Trichy - 620007, Tamil Nadu, India

(C) **Date of Authorised
User Application** : August 26, 2014

(D) **Registered Geographical
Indication** : **East India Leather**



(E) **Registered Proprietor** : 1) The Trichy Tanners Association Society
2) The Dindigul Tanners Association Society

(F) **Address** : 1) The Trichy Tanners Association Society,
Registration No.33/38, No.10, Pudukottai Road,
Sembattu, Trichy - 620007, Tamil Nadu, India

2) The Dindigul Tanners Association Society,
Registration No.38/85, No. 227/86, B-Madurai
Road, Begampur, Dindigul, Tamil Nadu, India

(G) **Class** : 18

(H) **Goods** : Class - Leather

(I) **Represented by** : P. Sanjai Gandhi, Advocate, Chennai

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Renewal Details of Registered Geographical Indications

S.No	GI Application No	GI Name	Valid Upto
1	21	Madurai Sungudi	23.01.2025
2	23	Channapatna Toys & Dolls	06.02.2025
3	24	Mysore Rosewood Inlay	06.02.2025
4	31	Kasuti Embroidery	30.03.2025
5	32	Mysore Traditional Paintings	30.03.2025

General Information

What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

What are the advantages of registering?

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

Who can use the registered Geographical Indication?

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

How long is the registration of Geographical Indication valid? Can it be renewed?

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

When a Registered Geographical Indication is said to be infringed?

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

Who can initiate an infringement action?

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

Can a registered Geographical Indication be assigned, transmitted etc?

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

Can a registered Geographical Indication or authorized user be removed from the register?

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

How a Geographical Indication differs from a trade mark?

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

